

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/30/KOB/2022
SECTION	241-242 C/ACT
NAME OF PARTIES	SHAJI MATHEW V/S INKEL LTD & 13 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHADRAN, SHALLET K SAM, SARANYA BABU.

Office
Notes

14 FEB 2024

O R D E R

IA(C/ACT)/33/KOB/2023 IN COMPANY APPLICATION(C/ACT)/25/KOB/2022 in CP(C/ACT)/30/KOB/2022

List this matter for further consideration on **08.04.2024**.

COMPANY APPLICATION(C/ACT)/25/KOB/2022 in CP(C/ACT)/30/KOB/2022

List this matter for further consideration on **08.04.2024**.

CP(C/ACT)/30/KOB/2022

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Petitioners.

Respondents are represented by Learned Counsel, Mr. Aditya Venugopalan.

Both parties are directed to file convenience compilation of the present petition along with each connected IAs narrating briefly with supporting judgements on which parties wants to relied upon. The convenience compilation should not be beyond 5 to 10 pages. Let the same be done within a period of three weeks.

List this matter for further consideration on **08.04.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)